

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:825

ANSWERED ON:02.03.2010

SECURITY MEET WITH NORTH-EASTERN STATES

Mahato Shri Narahari; Roy Shri Nripendra Nath

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has held a security review meeting with Home Secretaries and DGPs of the North Eastern States in the recent past;
- (b) if so, the details thereof;
- (c) whether the issue of implementation of various Central schemes has also been discussed in the said meeting;
- (d) if so, the steps taken by the Government for effective implementation of such schemes in the region;
- (e) whether the Government proposes to appoint Special Police Officers in Assam; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A meeting of Home Secretaries and Inspectors General of Police (IGP) Special Branch of North Eastern States was held in Guwahati on 09-10-2009 to discuss issues such as review of security situation in North Eastern States, progress of implementation of the Modernisation of Police Forces (MPF) scheme, reimbursement of Security Related Expenditure (SRE) scheme and surrender cum rehabilitation policy. The schemes are reviewed periodically by Central teams and also by audit teams from time to time. The funds under the MPF scheme are released on receipt of utilization certificates.

(e) & (f): 1900 Special Police Officers (SPOs) have been sanctioned in the State of Assam. In addition, the Government of Assam has been authorized to engage 2000 ex- servicemen as Armed Special Police Officers for security of rail and road projects.